

NOTICE

At the time of filing direction petition seeking protection of life and personal liberty by married couple or by any other person, photographs so annexed therein may clearly reveal the true identity of the person shown therein. Preferably, Aadhar Number of Petitioners will be enquired and taken along with petition for better compliance. Learned counsel/litigants are requested to comply with requirement of submitting visible photographs revealing true identity of petitioners therein, otherwise objection shall be raised and petition shall be returned back for removal of objection. Aadhar number may also be furnished.

Sd/-
REGISTRAR JUDICIAL

